

repairs of the three coaches (including public address system) is estimated at Rs. 10,25,250.

The following preventive measures are being taken to avoid recurrence :

- (i) Intensive examination of electrical fittings of the coaches so as to eliminate loose connections which might cause overheating leading to fire.
- (ii) Training of staff working in pantry car in fire fighting.
- (iii) Provision of fire retardant linoleum in place of carpets in the coaches to prevent spread of fire.
- (iv) Educating the public against carriage of inflammable and dangerous articles in passenger trains and the throwing of burning cigarette and bidi butt.

Derailment of Tamil Nadu Express

819. SHRI MANOHAR LAL SAINI : Will the Minister of RAILWAYS be pleased to state :

(a) whether seven coaches of Tamil Nadu Express were derailed on June 5, 1983 ; and

(b) if so, what are the details of loss suffered along with the reasons of derailment and what preventive measures have been taken ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOU-DHURY) : (a) Yes.

(b) The cost of damage to railway property has been estimated as Rs. 40,500/-.

The cause of derailment is under investigation and corrective action will be taken based on the findings.

Number of Public Servants under suspension in the Ministry or its Attached and Subordinate Offices

820. SHRI MANOHAR LAL SAINI : Will the Minister of SHIPPING AND TRANSPORT be pleased to State :

(a) number of public servants working his Ministry or under its attached/subordinate Offices who are under suspension or were placed under suspension on grounds other than criminal or against whom disciplinary proceedings were taken or are in progress during the last three years together with reasons therefor ;

(b) when were they suspended or disciplinary proceedings taken and in how many cases was the suspension reviewed and decision communicated to the concerned Government servants, if not, reasons thereof ;

(c) whether the subsistence allowance was reviewed immediately after 90 days of the suspension, if not, reasons thereof, together with details of steps proposed to be taken to authorise them the increased or decreased allowance with retrospective effect ;

(d) in how many cases were the charges not communicated to the Government servants after suspension ; and

(e) present position of the cases pending ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) to (e) The information is being collected and will be placed on the table of the Sabha.

Under-Fed Children in the Country

821. SHRI ABDUL RASHID KABULI : Will the Minister of SOCIAL WELFARE : be pleased to state :

(a) what is the percentage of the children in the country living underfed who fall easy pray to diseases ; and

(b) what steps Government are taking to ameliorate the lot of poor under-fed children ?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P.K. THUNGON): (a) No precise information is available at the national level about under-fed children who fall easy prey to diseases. The results of survey carried out by the National Nutrition Monitoring Bureau in eight states about protein-calorie adequacy in the diets of children are shown in the tables in the enclosed *Statement*.

(b) The Government have taken several steps to ameliorate the lot of poor under-fed children. These include: (i) Integrated Child Development Services (ICDS) Programme is being implemented in the backward rural, tribal and urban slum areas. The programme seeks to provide an integrated package of services consisting of supplementary nutrition, immunisation, health check-up, referral services, pre-school education and health and nutrition education to

children below six years of age, pregnant women and nursing mothers. It has been decided to accelerate the pace of the expansion of the programme so as to establish 1,000 Projects by the end of the Sixth Plan. 820 ICDS Projects have already been sanctioned. (ii) Various other Nutrition Programme, viz., Special Nutrition Programme, Balwadi Nutrition Programme and Mid-day Meals Programme are being implemented for the benefit of children and mothers. (iii) In order to prevent nutritional anaemia among children, the daily dietary requirement of Iron & Folic Acid is given in the forms of tablet/liquid. It has been envisaged to cover 120 lakh children every year during Sixth Plan. During 1982-83, 129 lakh children (1-11 years) were covered under the scheme. (iv) In order to prevent blindness due to Vitamin 'A' deficiency, Vitamin 'A' solution in oil containing 2 lakh international units of Vitamin 'A' is given to children in the age group 1-5 years every six months. Tribal blocks, drought-prone areas, ICDS blocks and urban slums are given priority. During 1982-83, 143 lakh children were covered under this programme.

Statement

Table 1

Protein Calorie Adequacy in Children (1-4 years)—1980

State	N	PC	PC	PC	PC
		—	—+	+—	++
Kerala	13	7.7	—	76.9	15.4
Tamil Nadu	91	17.6	—	37.4	45.0
Karnataka	87	5.8	—	28.7	65.5
Andhra Pradesh	75	13.3	—	45.3	41.4
Gujarat	7	—	—	14.3	85.7
Orissa	29	24.2	—	58.6	17.2
West Bengal	79	21.5	—	46.8	31.7
Uttar Pradesh	47	12.8	—	72.3	14.9

Table 2
Protein Calorie Adequacy in Children (4—7 Years)—1980

State	N	PC			
		—	—+	+—	++
Kerala	20	5.0	—	80.0	15.0
Tamil Nadu	80	5.0	—	46.2	48.8
Karnataka	88	2.3	—	28.4	69.3
Andhra Pradesh	68	—	—	54.4	45.6
Gujarat	24	—	—	29.2	70.8
Orissa	33	6.1	—	69.7	24.2
West Bengal	81	2.5	—	39.5	58.0
Uttar Pradesh	41	2.4	—	68.3	29.3

Table 3
Protein Calorie Adequacy in Children (7—10 Years)—1980

State	N	PC			
		—	—+	+—	++
Kerala	16	31.2	—	50.0	18.8
Tamil Nadu	42	9.5	—	50.0	40.5
Karnataka	76	9.2	—	23.7	67.1
Andhra Pradesh	37	5.4	—	46.0	48.6
Gujarat	20	—	—	35.0	65.0
Orissa	33	9.1	—	30.3	50.6
West Bengal	71	11.3	—	40.8	47.9
Uttar Pradesh	32	3.1	—	75.0	21.9

Table 4
Protein Calorie Adequacy in Children (10—13 Years)—1980

State	N	PC			
		—	—+	+—	++
Kerala	14	21.4	—	71.4	7.2
Tamil Nadu	31	6.4	—	48.4	45.2
Karnataka	55	7.3	—	16.4	76.3
Andhra Pradesh	24	4.2	—	62.5	33.3
Gujarat	24	—	—	50.0	50.0
Orissa	29	20.7	—	31.0	48.3
West Bengal	67	11.9	—	40.3	47.8
Uttar Pradesh	31	—	—	71.0	29.8

Table 5
Protein Calorie Adequacy for Children (12-16 Years) 1980

State	Boys				Girls			
	N	PC	PC	PC	N	PC	PC	PC
Kerala	10	70.0	—	30.0	8	25.0	12.5	50.0
Tamil Nadu	8	25.0	—	37.5	13	15.4	—	30.8
Karnataka	15	6.7	—	33.3	20	15.0	—	10.0
Andhra Pradesh	3	—	—	66.7	3	33.3	—	—
Gujarat	5	—	—	60.0	10	—	—	50.0
Orissa	14	35.7	—	38.6	3	33.3	—	—
West Bengal	22	18.2	—	40.9	20	15.0	—	40.0
Uttar Pradesh	5	—	—	80.0	8	—	—	37.5

In Tables, the following abbreviations have been used :

P	C	
—	—	Protein and Calorie inadequate
P	C	
+	—	Protein adequate and Calorie inadequate
P	C	
—	+	Protein inadequate and Calorie adequate
P	C	
+	+	Protein and Calorie adequate.